

Garden City Residential Welfare Society (51)

Correspondence Address : H. No. 430, Garden City, Dehlon Road, Dharour, Sahnewal, Ludhiana-141120 (Pb.)

Ref. No.....

NATIONAL GREEN TRIBUNAL	
Principal Bench, New Delhi	
Receipt & Issue Branch	
Received	
20 NOV 2023	
Dairy No.....	5345
Signature.....	<i>[Signature]</i>

Dated... 08.11.23.

✓ National Green Tribunal
J69J+F7X, Faridkot House, Copernicus Marg
Near India Gate, New Delhi, Delhi 110001

Subject: 383/2023 Garden City Residential Welfare Society Vs State of Punjab

Dear Sir

In continuation to our previous letter no. NIL dated 07.10.2023. We would like to give a few more facts to your kind notice and for further necessary action at your end.

In this connection, we would like to inform you that the coloniser tried to make functional the STP with the same capacity which is around less than 100 sq.yards. We may highlight here that the coloniser dig a borewell in the same area of 100 sq.yards where STP exist and he wants to supply drinking water to the residents of the surrounding area. We would like to give some more facts for your information.

- 1) Total area for STP , borewell and OHR is less than 100 sq.yards.
- 2) In the same area he has started discharge of sewerage water from where he intends to supply drinking water to the residents and same water will be supplied to OHR and inturn to residents. It can be highlighted here that this sewerage water will be mixed up with ground water and the water will become contaminated which will be supplied to the residents.
- 3) Further this area of 100 sq.yards where this STP ,borewell and OHR is surrounded by so many houses of the residents.
- 4) One day, this STP was made functional which created foul smell which is harmful to the residents and can lead to community diseases also.
- 5) This STP was made functional for one day only without enchancing its capacity which you will observed from the video attached.

In proof of the all facts mentioned above, enclosed please find herewith 5 photographs and two videos which are self explanatory.

You are requested to take necessary action as deemed fit.

Thanking You

Yours faithfully

[Signature]
President/ General Secretary

Encls: Photographs 1 to 5 and 2 videos.

Copy to: 1) Punjab pollution Control Board, Patiala with enclosures,

of 383/2023
[Signature]
21/11
M. Manu

7/28/23
9/11/23

[Signature]
20-11-2023
com(2)